

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:459

ANSWERED ON:04.08.2009

WOMEN IN SPORTS

Bavalia Shri Kuvarjibhai Mohanbhai;Sharma Shri Madan Lal

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether any scheme has been formulated/implemented for the development of sports amongst women;
- (b) if so, the details thereof;
- (c) the funds allocated by the Government and the Sports Authority of India to encourage women in sports during each of the last three years and the current year, State-wise and scheme-wise;
- (d) the number of women beneficiaries at present; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (DR. M. S. GILL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.459 TO BE ANSWERED ON 04-08-2009 REGARDING WOMEN IN SPORTS ASKED BY SHRI MADAN LAL SHARMA AND SHRI KUNVARJIBHAI M. BAVALIYA

(a) to (e): No, Sir. All schemes of the Ministry of Youth Affairs & Sports and those of the Sports Authority of India (SAI) relating to sports infrastructure, training, participation in competitions, cash incentives, awards and welfare are open for both sportsmen and sportswomen. Similarly even assistance provided to national sports federations caters to both men and women sportspersons.

There is no separate earmarking of funds for women sportspersons except in case of the Scheme of National Championship for Women, for which the funds allocation during last three years has been as follows:

S.No. Year Funds allocated  
(Rs. in crore)

- |    |         |      |
|----|---------|------|
| 1. | 2006-07 | 0.60 |
| 2. | 2007-08 | 1.10 |
| 3. | 2008-09 | 1.10 |

Details of sportswomen beneficiaries under various schemes of the Ministry, SAI and Laksmibai National University of Physical Education, Gwalior are given in the Annexure.